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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2398/2002

New Delhi this the 10 th day of April, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

1. Shri Gulab Singh
2. Shri D.P.Mishra
3. Shri S.C.L.Sharma
4. Dr.P.N.Shukla
5. Shri P.C.Vate

(All Scientific Officers in the
Commission for Scientific and
Technical Technology, West Block
No.VII,R.K.Puram, New Delhi-66

(Applicant No 3 present in person)

Applicants

VERSUS

1. Union of India, through
Secretary, Department of
Secondary Education and
Higher Education, Ministry of
Human Resource Development,
Shastri Bhawan, New Delhi.
2. The Director,
Central Hindi Directorate,
West Block No.VII,R.K.Puram,
New Delhi.
3. Chairman,
Commission for Scientific and
Technical Terminology,
West Block No.VII, R.K.Puram,
New Delhi.

(By Advocate Shri A.K.Bhardwaj)

Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

This is the second round of litigation as the
applicants had filed earlier Original Application (OA
910/2002) following the issuance of O.M.dated 1.7.2002 by
the respondents which was disposed of by order dated
3.4.2002.

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2. After hearing the learned counsel for the parties for some time, the applicants seek permission to withdraw this OA as a number of infirmities have been pointed out, particularly with regard to the relief clause.

3. In the circumstances of the case, OA is dismissed as withdrawn with liberty in accordance with law.

V.K.Majotra
(V.K.Majotra)

Member (A)

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Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)

Vice Chairman (J)